

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.12172 of 2019

(Arising out of OIO-23-2019-CE dated 13/06/2019 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Unnati Alloys Pvt Ltd

.....Appellant

205, Ajeet Bhawan, 4697/6, Ansari Road, Daryaganj
Delhi

VERSUS

C.C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat-396191

APPEARANCE:

None appeared for the Appellant

Shri Ghanshyam Soni, Joint Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 07.07.2022

DATE OF DECISION: 07.07.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12171 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**